

DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) Yes, Sir.

(b) Consequent to the revision of the pay scale of lecturers in School of Foreign Languages in accordance with the recommendations of the IV Pay Commission as accepted by the Government, no lecturer in School of Foreign Languages is presently stagnating in the maximum of the pay-scale. No proposal to provide the lecturers in the School of Foreign Languages parity of pay scale and service conditions with the teaching staff in the Universities and the National Defence Academy is under consideration of the Government at present.

(c) and (d). Do not arise.

#### **Methodology for Study of Foreign Languages**

3065. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of a crash method of teaching foreign language to adults which has been developed and successfully tested by a teacher of the School of Foreign Languages;

(b) if so, whether Government propose to adopt the method and to popularise it and also to give an incentive or commendation to the teacher concerned, and

(c) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) No, Sir.

(b) and (c). Do not arise in view of answer to part (a) above.

#### **Payment of pension to Defence Services Pensioners through Nationalised Banks**

3066. SHRI CHINTAMANI JENA: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 711 on 18 November, 1983 regarding payment of pension to Defence services pensioners through Nationalised Banks and state;

(a) whether payment of pension to the retired services officers and their widows in Delhi is made through any branch of the nationalised banks;

(b) if so, the details thereof;

(c) if not, the branches of the State Bank of India which have been authorised to disburse pension;

(d) whether instructions regarding payment of family pension to widows of services officers through Banks have been issued to Pension Pay Masters, Red Fort, Delhi, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) and (b). Under the Scheme for Payment of Pensions of Defence Pensioners through Public Sector Banks introduced from 1st April, 1977 and revised with effect from 1st January, 1987, retired service officers and their widows in Delhi have the option to draw their pension from any pension-handling Branch of the Public Sector Banks except those nationalised in April, 1980.

(c) Does not arise.

(d) Yes, Sir.

(e) Does not arise.